

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU  
Through Physical Hearing/VC Mode (Hybrid)**

**ITEM No.06  
C.A.(CAA)No.12/BB/2024**

**IN THE MATTER OF:**

M/s. Sri Mookambika Infosolutions Pvt. Ltd. ... Petitioner

**Order under Section 230-232 of Companies Act, 2013**

**Order delivered on 18.04.2024**

**CORAM:**

**SHRI K.BISWAL  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri R. Inbaraju

**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. List the matter on **31.05.2024**.

**-Sd-  
(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

Anishma

**-Sd-  
(K. BISWAL)  
MEMBER (JUDICIAL)**